

ITEM NO.44

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT. PET. (C) No. 550/2015 In W.P.(C) No. 821/1990

COMMON CAUSE Petitioner(s)

VERSUS

ABHIJAT & ORS. Respondent(s)

Date : 04-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Govind Jee, Adv.

For Respondent(s) Mr. Parag Tripathi, Sr. Adv.
Mr. Saurav Kirpal, Adv.
Mr. Nikhiel, Adv.
Ms. Kaveeta Wadia, AOR

Mr. M. C. Dhingra, AOR
Mr. Gaurav Dhingra, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Nitesh Ranjan, Adv.
Mr. Vaibhav Shrivastava, Adv.
Mr. Piyush Singh, Adv.
Mr. Amritesh Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is stated by Mr. Prashant Bhushan, learned counsel for the petitioner, that the Bar Council of India (for short 'BCI') is not enforcing its own Resolutions and is not equally looking very effectively into the disciplinary control side also.

Let BCI file entire data showing what it has done for implementation of its Resolutions as well as disciplinary matters pending throughout the country with various Disciplinary Committees

of the various State Bar Councils and how many matters on disciplinary side are pending before the BCI and for how long. Let data of all the State Bar Councils be furnished on an affidavit and also the data with respect to the periodic strikes and cease work which are taking place in the country at various places and reasons for that and also whether the State Bar Councils have initiated any disciplinary action against the lawyers for indulging into the strikes which are not permissible and contrary to the Resolution(s) of the Bar Council of India and the judgment(s) of this Court.

List in the last week of September, 2019.

Let the BCI file the affidavit, as above, by 20th September, 2019 of the Secretary, Bar Council of India.

The alleged contemnors also to file their response, in the meantime.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER